

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1020 of 2020

IN THE MATTER OF:

Solutions Business Centre LLP

...Appellant

Versus

Renu Kumar & Ors.

...Respondents

For Appellant: Shri Piyush Sachdev, Advocate

**For Respondents: Shri Haripriya Padmanabhan and Ms. Pooja Dhar,
Advocates (R-1 & 2)
Shri Abhishek Dutta, Ms. Sayli Petiwale and Ms.
Astha Srivastava (RP – R3)**

ORDER
(Virtual Mode)

08.03.2021 Parties who have not filed written submissions, may file brief written submissions not more than three pages and copies of Judgements they want to rely on, within two weeks.

List the Appeal 'for admission (after Notice) hearing' on 16th April, 2021.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

rs/md